

**Central Administrative Tribunal
Principal Bench**

**R.A. No. 01/2019 in
OA No. 2322/2009**

New Delhi, this the 10th day of May, 2019

**Hon'ble Mr.S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Vijay Kaushik,
S/o Sh. Hawa Singh Kaushik,
R/o E-2/2/21, MIG flats,
Sector – 15, Rohini,
New Delhi

- Review Applicant

(By Advocate: None)

Versus

1. Commissioner of Police,
PHQ, MSO Building,
IP Estate, New Delhi.

- Respondents in OA

(By Advocate : Ms. Esha Mazumdar)

ORDER (ORAL)

Mr. S. N. Terdal, Member (J):

Nobody was present for the review applicant on 03.05.2019.

Nevertheless, an opportunity was given to the review applicant to be present on the next date of hearing. Today also, nobody is present on behalf of the review applicant.

2. Accordingly, the Review application is dismissed for non - prosecution.

(Mohd. Jamshed)
Member (A)

(S. N. Terdal)
Member (J)

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